

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JANUARY, 2018

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.01.2018

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.01.2018</i>
CIVIL	164634	3212	3499	164347
CRIMINAL	39186	1424	1311	39299
TOTAL	203820	4636	4810	203646